

IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH : KOLKATA

[Before Hon'ble Sri Aby T.Varkey, JM & Dr.A.L.Saini, AM]

I.T.A No. 341/Kol/2014

Assessment Year : 2006-07

White Cliff Properties Pvt. Ltd.
Kolkata
[PAN : AABCC 2778 F]
(Appellant)

-vs.-

I.T.O., Ward-12(1),
Kolkata

(Respondent)

For the Appellant : Shri Miraj D.Shah, AR
For the Respondent : Shri Rajat Kr.Kureel, JCIT, Sr.DR

Date of Hearing : 21.12.2016.

Date of Pronouncement : 30.12.2016.

ORDER

Per Aby T.Varkey, JM

This is an appeal preferred by the assessee against the order of CIT(A)-12, Kolkata dated 04.12.2013 relating to AY 2006-07.

2. At the outset, the ld. AR Shri Miraj D.Shah took our attention to a letter dated 20.12.2016 wherein the assessee company has sought our permission to withdraw the appeal as not pressed. The ld. Sr.DR did not raise any objection to the prayer of the assessee.

3. We have heard both the parties and perused the records. We find from perusal of the letter dated 20.12.2016 that the assessee company does not want to press the appeal therefore the assessee wishes to withdraw the appeal. The department has no objection on the aforesaid prayer of the assessee. Therefore we dismiss the appeal as not pressed.

4. In the result the appeal of the assessee is dismissed as not pressed.

Order pronounced in the Court on 30.12.2016.

Sd/-
[A.L.Saini]
Accountant Member

Sd/-
[Aby T.Varkey]
Judicial Member

Dated : 30.12.2016.
[RG PS]

Copy of the order forwarded to:

1. White Cliff Properties Pvt. Ltd., A2, Ballygunje Park Towers, 67B, Ballygunge Circular Road, Kolkata-700019.
2. I.T.O., Ward-12(1), Kolkata.
3. CIT(A)-12, Kolkata.
4. CIT-IV, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Asstt.Registrar, ITAT, Kolkata Benches